

Reliance General Insurance Company Ltd.

Add-On/ Clause Wording under Standard Fire and Special Perils Policy

Temporary Removal (Excluding Stocks):

This insurance covers the insured's property excluding stock, finished goods and raw materials against the perils covered under this policy whilst temporarily removed for cleaning, renovation, repair and other similar purposes, within the geographical limits specified in the schedule.

The amount recoverable under this extension shall not exceed the amount which would have been recoverable had the destruction or damage occurred in that part of the premises from which the property is temporarily removed,

The extension does not apply to property, if and so far as it is otherwise insured, nor to property held by the insured in trust, other than machinery and plant.

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